

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 07.05.2019 (TUESDAY)**

**Court III**  
**10: 30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 32 of 2019	T. Johnson Vs. Phoenix ARC Pvt. Ltd.	Pushkar Sood	Suresh Dobhal

**For Hearing**

2.	Comp. App (AT) No. 322 of 2018	Dhananjay Krishnanath Gaikwad & Ors. Vs. Tuljabhavani Cold Storage Pvt. Ltd. & Anr.	Aaditya A. Pandey	Samrat K. Shinde-R1 Kaushik Poddar (R-2)
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**For Hearing (Part Heard)**

3.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
4.	Comp. App. (AT) No. 376 of 2018	Chamundeswari Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs ) <b>With</b>	Vivek Holla	Nikhil Nayyar
5.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamundeswari Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek holla
6.	Comp. App. (AT) No. 32 of 2019	Ajay M.Patel & Ors. Vs. Aarohi polymers Pvt.Ltd & Ors.	Rishad A. Chowdhury	Sanjeet Ranjan

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